

## ORISSA HIGH COURT

**FILING REPORT AS ON :10/06/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBP/0000017/2020	KOTHARI GENERAL TRADING LLC VS HALLPARK CONSULTANCY	ANUPAM DASH VS	// ()
2	BLAPL/0004013/2020	PRADEEP KUMAR MISHRA @ GUNU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BANARAPAL /130 /2020 () //
3	BLAPL/0004014/2020	BITU @ BAJENDRA SAMANTA @ BRAJENDRAP.R.SIINGH VS STATE OF ODISHA	VS	DHENKANAL SADAR /156 /2020 () //
4	BLAPL/0004015/2020	BABULI @ BISWANATH GIRI VS STATE OF ODISHA	ARUN KUMAR SAHU VS	REMUNA /93 /2020 () //
5	BLAPL/0004016/2020	BABU KANK @ SARFRAJ KHAN VS STATE OF ODISHA	MANAS CHAND VS	THELKOLOI PS /2 /2020 () //
6	BLAPL/0004017/2020	JAYSEEN KHILLA VS STATE OF ODISHA	PRABHAKAR BEHERA VS	ORKEL /63 /2020 () //
7	BLAPL/0004018/2020	AJAYA MANDAL VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	ORKEL /91 /2020 () //
8	BLAPL/0004019/2020	HARENDRA @ HARIPADA DANDPAT VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	RAIBANIA /13 /2020 () //
9	BLAPL/0004020/2020	AMULYA DEHURY VS STATE OF ODISHA	DILLIP RAY VS	JENAPUR /200 /2019 () //
10	BLAPL/0004021/2020	GOPABANDHU @ GOPAL PRADHAN VS STATE OF ODISHA	SRINIVAS MOHANTY VS	CHANDAKA P.S. /16 /2019 () //
11	BLAPL/0004022/2020	LAXMAN KHARA @ KHORA VS STATE OF ODISHA	TANMAY MISHRA VS	MACHHKUND /8 /2020 () //

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12	BLAPL/0004023/2020	PUKALA JAGANNATH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GANJAM PS /111 /2019 () //
13	BLAPL/0004024/2020	MD IRFAN VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	DHANUPALI /127 /2020 () //
14	BLAPL/0004025/2020	MANTU MALLIK VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	TIHIDI /91 /2017 () //
15	BLAPL/0004026/2020	BAURI DEHURY VS STATE OF ODISHA	DILLIP RAY VS	JENAPUR /200 /2019 () //
16	BLAPL/0004027/2020	HARSA PRADHAN @ PANDAA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /131 /2018 () //
17	BLAPL/0004028/2020	AMIT KUMAR SAHU @ AMIT BIHARI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KHETRARAJPUR /253 /2019 () //
18	BLAPL/0004029/2020	DINABANDHU DAS VS STATE OF ODISHA	ROHIT MAHATO VS	/ /0 () //
19	BLAPL/0004030/2020	PRAMOD KUMAR NANDA VS STATE OF ODISHA	S.P.DAS VS	KHANDAGIRI P.S. /566 /2019 () //
20	BLAPL/0004031/2020	DASHARATHA NAYAK VS STATE OF ODISHA	M/S.SATYABRATA PRADHAN VS	SAHID NAGAR P.S. /235 /2020 () //
21	BLAPL/0004032/2020	HARENDRA KUMAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //
22	BLAPL/0004033/2020	BISWAJIT PALEI VS STATE OF ODISHA	B.N.MAHAPATRA VS	BHANDARIPOKHARI /88 /2020 () //
23	BLAPL/0004034/2020	DILLIP KUMAR SAHOO @ GURU	CHITTA RANJAN SAHU	BARANGA /173 /2019

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0004035/2020	SAYED USMAN ALI @ TITOO	DEEPAK KUMAR SAHOO	SPL.TASK FORCE /8 /2018
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0004036/2020	KAWASI LACHHA	SATYANARAYAN MISHRA	MOTU /12 /2019
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0004037/2020	SUMANT KUMAR JENA	DEEPAK KUAMRA SAHOO	PATTAMUNDAI /3 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0004038/2020	RAJESH KUMAR DAS	JAGANNATH KAMILA	NILGIRI /27 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0004039/2020	GUPTESWAR NAIK	SWAYAMPRAVA DASH	ATHAMALLIK /117 /2019
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0004040/2020	KALU @ KAMALAKANTA CHHUALSINGH	JYOTIRMAYA SAHOO	KHURDA SADAR /121 /2017
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0004041/2020	RAM EKKA	NIBEDITA MOHANTY	ROURKELA CYBER P.S. /9 /2018
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0004042/2020	BATU @ PRAMOD LENKA	AMITAV TRIPATHY	NAYAGARH SADAR /67 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0004043/2020	MAHES @ MAHESWAR NAIK	KURESH PRASAD DASH	TARASINGI /74 /2004
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0004044/2020	BIRAT DIGAL	AMULYA RATNA PANDA	PHIRINGIA /43 /2019
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0004045/2020	SAMPATI PATRA	AMULYA RATNA PANDA	PHIRINGIA /24 /2020
		VS	VS	()

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35	BLAPL/0004046/2020	STATE OF ODISHA PRASANT KUMAR ROUT VS	AMULYA RATNA PANDA VS	// KHAJURIPADA /50 /2020 ()
36	BLAPL/0004047/2020	STATE OF ODISHA PRASANT KUMAR ROUT VS	AMULYA RATNA PANDA VS	// KHAJURIPADA /50 /2020 ()
37	BLAPL/0004048/2020	STATE OF ODISHA ABHI @ AJAYA PATRA @ AJYA KUMAR PATRA VS	AMULYA RATNA PANDA VS	// JHUMPURA /14 /2020 ()
38	BLAPL/0004049/2020	STATE OF ODISHA BHUMANU NAIK VS	BHARATI DASH VS	// BANARAPAL /77 /2018 ()
39	BLAPL/0004050/2020	STATE OF ODISHA JITU SETHY VS	RABINDRA NATH PRUSTY VS	// KUJANGA /41 /2020 ()
40	BLAPL/0004051/2020	STATE OF ODISHA AMIYA MALLIK VS	BIJAY KUMAR NAYAK VS	// BINJHARPUR /353 /2019 ()
41	BLAPL/0004052/2020	STATE OF ODISHA PRABHAKAR @ BUTI PANDEY VS	ASIT KUMAR JENA VS	// MALKANGIRI /37 /2020 ()
42	BLAPL/0004053/2020	STATE OF ODISHA RAMLAL DANSANA VS	JAGABANDHU SAHU VS	// BHATILI /48 /2020 ()
43	BLAPL/0004054/2020	STATE OF ODISHA JAGESH @ JUGESH SINGH BARGAHI VS	SATYANARAYAN MISHRA VS	// CHITRAKONDA /98 /2018 ()
44	BLAPL/0004055/2020	STATE OF ODISHA KISHORI DIRIA VS	SAMARENDRA BAHADUR VS	// SUNDARGARH SADAR /24 /2020 ()
45	BLAPL/0004056/2020	STATE OF ODISHA KARTIKA NAHAK VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	// ASKA /248 /2020 () //

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46	BLAPL/0004057/2020	PRASANTA KUMAR SWAIN VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	HINJILI (ASKA) /125 /2019 () //
47	BLAPL/0004058/2020	TOFAN BHOI VS STATE OF ODISHA	DEVI PRASAD DASH VS	OLATPUR /24 /2020 () //
48	BLAPL/0004059/2020	LABA JALA VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	BAUNISUNI /45 /2020 () //
49	BLAPL/0004060/2020	S.SUKADEV REDDY VS STATE OF ODISHA	RANJIT MOHANTY VS	DIGAPAHANDI /10 /2020 () //
50	BLAPL/0004061/2020	JITU SANTOSH BISWAL VS STATE OF ODISHA	JULU KHANSAMA VS	BRAJARAJNAGAR /139 /2019 () //
51	BLAPL/0004062/2020	RABINDRA KUMAR BADHEI VS STATE OF ODISHA	KURESH PRASAD DASH VS	JAGANNATHA PRASAD /196 /2019 () //
52	BLAPL/0004063/2020	GANESWAR MOHANTA VS STATE OF ODISHA	P.B.MOHAPATRA VS	KALIAPANI /1 /2020 () //
53	BLAPL/0004064/2020	RAMESH RAY VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /43 /2020 () //
54	CMAPL/0000201/2020	M/S.GRAPHITES INDIA VS PRESIDING OFFICER, LABOUR COURT, SAMBALPUR	ADV VS	// () //
55	CMP/0000386/2020	RADHESHYAM GOENKA VS M/S.UTKAL AUTO	SUDARSHAN NANDA VS	// () //
56	CONTC/0001931/2020	RAJAT KUMAR PATTANAİK VS GOBINDA JOSEPH CHAKRAPANI	ADV VS	// () //
57	CONTC/0001932/2020	GANESH CH.BEHERA	ADV	//

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		VS	VS	0
58	CONTC/0001933/2020	GOBINDA JOSEPH CHAKRAPANI RUDRA NARAYAN MOHANTA	ASHUTOSH MOHANTA	//
		VS	VS	0
59	CONTC/0001934/2020	ASHISH THAKARE SANTOSH KU.MOHAPATRA	ADV	//
		VS	VS	0
60	CONTC/0001935/2020	PALLAV MOHAPATRA MADAN MOHAN ROUT	ADV	//
		VS	VS	0
61	CONTC/0001936/2020	CHITRA ARUMUGAM RABINDRANATH SATAPATHY	ADV	//
		VS	VS	0
62	CONTC/0001937/2020	CHITRA ARUMUGAM ALEKHA CHANDRA MALLIK	SUSANTA KUMAT TRIPATHY	//
		VS	VS	0
63	CONTC/0001938/2020	CHITHRA ARUMUGAN BISWOMBAR BISWAL	ADV	//
		VS	VS	0
64	CONTC/0001939/2020	BIRANCHI NARAYAN MOHANTY DAMODARA PRADHAN	ADV	//
		VS	VS	0
65	CONTC/0001940/2020	VIJAY AMRUTA KULANGE RAMA CHANDRA SATPATHY	ADV	//
		VS	VS	0
66	CONTC/0001941/2020	STATE OF ODISHA KARTIK CHANDRA JENA	ADV	//
		VS	VS	0
67	CONTC/0001942/2020	STATE OF ODISHA PRAVAKAR BARIK	ADV	//
		VS	VS	0
68	CONTC/0001943/2020	STATE OF ODISHA PRAVATIRANI PANDA	ADV	//
		VS	VS	0

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69	CONTC/0001944/2020	SUDHANSU SEKHAR BAL PRANATI SAHOO VS	ADV VS	// // 0
70	CONTC/0001945/2020	SUDHANSU SEKHAR BAL RAMA CHANDRA PATTNAIK VS	ADV VS	// // 0
71	CONTC/0001946/2020	DR.MONA SHARMA NIRANJAN ROUT VS	ADV VS	// // 0
72	CONTC/0001947/2020	STATE OF ODISHA PRAFULLA KUMAR SAHU VS	ADV VS	// // 0
73	CONTC/0001948/2020	STATE OF ODISHA SUBAS CHANDRA SAHU VS	ADV VS	// // 0
74	CONTC/0001949/2020	STATE OF ODISHA MUKUNDA CHANDRA MISHRA VS	ADV VS	// // 0
75	CONTC/0001950/2020	STATE OF ODISHA BINOY KUMAR MISHRA VS	ADV VS	// // 0
76	CONTC/0001951/2020	STATE OF ODISHA P.SRINIVAS ACHARI VS	ADV VS	// // 0
77	CONTC/0001952/2020	STATE OF ODISHA KHAGESWAR SAHOO VS	ADV VS	// // 0
78	CONTC/0001953/2020	STATE OF ODISHA BIJAYA KUMAR NAYAK VS	GOPAL KRISHNA BEHERA VS	// // 0
79	CONTC/0001954/2020	BISHWAJIT DAS RANJAN KUMAR MOHANTY VS	ADV VS	// // 0
		R.RAGHU PRASAD		//

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80	CONTC/0001955/2020	MAA LAXMI SELF HELP GROUP VS MANOJ KUMAR MOHANTY	ADV VS	// 0 //
81	CONTC/0001956/2020	TAPAN KU KAR VS UNION OF INDIA	ADV VS	// 0 //
82	CONTC/0001957/2020	JAGANNATH BEHERA VS DEORANJAN KUMAR SINGH	RAJEET ROY VS	// 0 //
83	CONTC/0001958/2020	ARUNA KUMAR BARIK VS BISHNUPADA SETHI	RAJEET ROY VS	// 0 //
84	CONTC/0001959/2020	ALOK KUMAR RATH VS BISHNUPADA SETHI	RAJEET ROY VS	// 0 //
85	CONTC/0001960/2020	PRAVAKAR NAYAK VS CHITRA ARUMUGAM	ADV VS	// 0 //
86	CONTC/0001961/2020	BANSHIDHAR PANDA VS CHITRA ARUMUGAM	ADV VS	// 0 //
87	CONTC/0001962/2020	PRADEEP KU.SAHU VS CHITRA ARUMUGAM	ADV VS	// 0 //
88	CONTC/0001963/2020	PRAMOD KU.CHAND VS CHITRA ARUMUGAM	ADV VS	// 0 //
89	CONTC/0001964/2020	GOPAL KRUSHNA BEHERA VS CHITRA ARUMUGAM	ADV VS	// 0 //
90	CONTC/0001965/2020	NARENDRA NATH PRADHAN VS CHITRA ARUMUGAM	ADV VS	// 0 //
91	CONTC/0001966/2020	DHANANJAY PATRA	ADV	//



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		VS	VS	()
		CHITRA ARUMUGAM		//
92	CONTC/0001967/2020	BIJAY KU.DASH	ADV	//
		VS	VS	()
		CHITRA ARUMUGAM		//
93	CONTC/0001968/2020	M.SUDARSAN RAO	ADV	//
		VS	VS	()
		D.N.RAO		//
94	CONTC/0001969/2020	SANGHAMITRA CHOUDHURY	ADV	//
		VS	VS	()
		CHITRA ARUMUGAM		//
95	CRLA/0000344/2020	RAJENDRA KUMAR RATH	B.K.ROUTRAY	JEYPORE SADAR /224 /2019
		VS	VS	()
		STATE OF ODISHA		//
96	CRLA/0000345/2020	BHAGABANA BARIK	JAGABANDHU SAHU	JHARBANDH /18 /2020
		VS	VS	()
		STATE OF ODISHA		//
97	CRLA/0000346/2020	MANOJ KUMAR GOUDA	SATYABRATA PANDA	PATTAPUR (ASKA) /98 /2020
		VS	VS	()
		STATE OF ODISHA		//
98	CRLMC/0001086/2020	SUDHANSU SEKHAR PANDA	SRINIVAS MOHANTY	JAIPATNA /191 /2018
		VS	VS	()
		STATE OF ODISHA		//
99	CRLMC/0001087/2020	SANJAYA KUMAR PRADHAN	BHABANI SANKAR DAS	TELKOI /35 /2019
		VS	VS	()
		STATE OF ODISHA		//
100	CRLMC/0001088/2020	SANKHYA EDUCATIONAL SOCIETY (SES)	PRASANTA KUMAR PANDA	//0
		VS	VS	()
		UTTAM KUMAR PANIGRAHY		//
101	CRLMC/0001089/2020	MANOJ KUMAR SHARMA	RABI NARYAN BEHERA	//0
		VS	VS	()
		STATE OF ODISHA		//
102	CRLMC/0001090/2020	BASANTA KUMAR PRATIHARI	PRADEEP KUMAR PARIDA	BALIKUDA /116 /1993
		VS	VS	()

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103	CRLMC/0001091/2020	STATE OF ODISHA TRINATH MISHRA VS	SIDHESWAR MOHANTY VS	// KORAPUT VIGILANCE /48 /2018 ()
104	CRLMC/0001092/2020	STATE OF ODISHA(VIG.) RAM SINGH MAJHI VS	SIDHESWAR MOHANTY VS	// KORAPUT VIGILANCE /52 /2018 ()
105	CRLMC/0001093/2020	STATE OF ODISHA(VIG.) SUSHANTA KHORA VS	SIDHESWAR MOHANTY VS	// KORAPUT VIGILANCE /50 /2018 ()
106	CRLMC/0001094/2020	STATE OF ODISHA(VIG.) TRINATH MISHRA VS	SIDHESWAR MOHANTY VS	// KORAPUT VIGILANCE /45 /2018 ()
107	CRLMC/0001095/2020	STATE OF ODISHA JAGABANDHU BISOYI VS	SIDHESWAR MOHANTY VS	// KORAPUT VIGILANCE /73 /2018 ()
108	CRLMP/0000622/2020	STATE OF ODISHA(VIG.) PRASANNA KUMAR MOHAPATRA VS	PRASANNA KUMAR MISHRA VS	// / /0 ()
109	CRLMP/0000623/2020	STATE OF ODISHA BIBHU PRASAD BAIRIGANJAN VS	BISHNU PRASAD PRADHAN VS	// / /0 ()
110	CRLMP/0000624/2020	STATE OF ODISHA SANDHYARANI BEHERA VS	SHIVSANKAR MOHANTY VS	// / /0 ()
111	CRLMP/0000625/2020	STATE OF ORISSA DUSMANT BEHERA VS	SACHIDANANDA NAYAK VS	// / /0 ()
112	CRLMP/0000626/2020	STATE OF ODISHA PAPULAR NAYAK VS	ARJUNA CH.BEHERA VS	// / /0 ()
113	CRLMP/0000627/2020	STATE OF ODISHA HAREKRUSHNA SETHY VS STATE OF ORISSA	AJAYA KUMAR MOHARANA VS	// / /0 () //

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114	CRLMP/0000628/2020	HIMANSU SEKHAR SWAIN VS D.N.LOPAMUDRA ROUT	AKSHAYA KUMAR MOHAPATRA VS	//0 0 //
115	FAO/0000561/2020	MOHAN BARIK VS UNION OF INDIA	DHANANJAYA MUND VS	// 0 //
116	JCRLA/0000030/2020	SANIA NAYAK VS STATE OF ODISHA	ADV VS	//0 0 //
117	JCRLA/0000031/2020	SUSIL MOHARANA VS STATE OF ODISHA	ADV VS	ANGUL TOWN /155 /2014 0 //
118	MACA/0000435/2020	DHIRENDRANATH SOREN VS M/S. KANDOI FINANCE PVT LTD.	PRADEEP KU.MISHRA VS	// 0 //
119	RSA/0000149/2020	SUNA SINGH VS BUDHUNI SINGH	NILA MADHAB PRAHARAJ VS	// 0 //
120	RSA/0000150/2020	BICHITRANANDA KAR VS KALPANA DAS	PRAFULLA KUMAR RATH VS	// 0 //
121	RSA/0000151/2020	PRAMILA DALEI VS MADHAB DALEI	SUVALAXMIT DEVI VS	// 0 //
122	RVWPET/0000245/2020	STATE OF ODISHA VS M/S.AKHANKSHIT ENTERPRISES	ADDL.GOV'T ADVOCATE VS	// 0 //
123	STREV/0000015/2020	BHARAT SANCHAR NIGAM LTD. VS STATE OF ODISHA	PRANAYA KISHORE HARICHANDAN VS	// 0 //
124	STREV/0000016/2020	BHARAT SANCHAR NIGAM LTD. VS STATE OF ODISHA	PRANAYA KISHORE HARICHANDAN VS	// 0 //
125	STREV/0000017/2020	BHARAT SANCHAR NIGAM LTD.	PRANAYA KISHORE HARICHANDAN	//

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		VS	VS	0
		STATE OF ODISHA		//
126	STREV/0000018/2020	BHARAT SANCHAR NIGAM LTD.	PRANAYA KISHORE HARICHANDAN	//
		VS	VS	0
		STATE OF ODISHA		//
127	WA/0000328/2020	SIBANARAYAN JANI	B.K.NAYAK-3	//
		VS	VS	0
		STATE OF ODISHA		//
128	WA/0000329/2020	SUKANT KUMAR PRUSTY	B.K.NAYAK-3	//
		VS	VS	0
		STATE OF ODISHA		//
129	WA/0000330/2020	KANAKLATA SAHOO	S.N.KAR	//
		VS	VS	0
		SIBANI BEHERA		//
130	WA/0000331/2020	HARAPRIYA SAHOO	BUDHADEV ROUSTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
131	WA/0000332/2020	NIRANJAN SAHU	BUDHADEV ROUSTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
132	WA/0000333/2020	STATE OF ODISHA	SR. STANDING COUNSEL (S AND ME)	//
		VS	VS	0
		BHAGABAT PRASAD PADHI		//
133	WA/0000334/2020	STATE OF ODISHA	SR. STANDING COUNSEL (S AND ME)	//
		VS	VS	0
		SANJUKTA PRADHAN		//
134	WA/0000335/2020	STATE OF ODISHA	SR. STANDING COUNSEL (S AND ME)	//
		VS	VS	0
		AKRURA SAHU		//
135	WA/0000336/2020	SATISH SAMANTRAY	R.P.DALI	//
		VS	VS	0
		STATE OF ODISHA		//
136	WA/0000337/2020	ANITA PATI	R.P.DALAI	//
		VS	VS	0

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137	WA/0000338/2020	STATE OF ODISHA MD.HUSSAIN JAMI VS	R.P.DALAI VS	// // ()
138	WA/0000339/2020	STATE OF ODISHA DR.RANJAN KUMAR SAMAL VS	R.P.DALAI VS	// // ()
139	WA/0000340/2020	STATE OF ODISHA SIBARAM BADA RAITA VS	R.P.DALAI VS	// // ()
140	WA/0000341/2020	STATE OF ODISHA DR.SUNIL KUMAR BISHOYI VS	S.D.ROUTRAY VS	// // ()
141	WA/0000342/2020	STATE OF ODISHA DR.BRAJA BANDHU NANDA VS	R.P.DALAI VS	// // ()
142	WA/0000343/2020	STATE OF ODISHA DR. BISHWANATH PARIJA VS	R.P.DALAI VS	// // ()
143	WA/0000344/2020	STATE OF ODISHA DR.SUPARNA PATEL VS	R.DALAI VS	// // ()
144	WA/0000345/2020	STATE OF ODISHA DR. SNIGDHA PANIGRAHI VS	R.P.DALAI VS	// // ()
145	WP(C)/0014114/2020	STATE OF ODISHA M/S.JRT NKBPL JV VS	D.K.DAS VS	// // ()
146	WP(C)/0014115/2020	UNION OF INDIA SARAT KUMAR PARIDA VS	M/S.DEBARAJ MOHANTY,A.MISHRA,B.P.PANDA,D.BEHERA K.K.BHUYAN VS	// // ()
147	WP(C)/0014116/2020	STATE OF ODISHA M/S.ORES INDIA PRIVATE LIMITED VS NATIONAL INSTITUTION FOR TRANSFORMING INDIA, NITI AAYOG	SARADA P.SARANGI VS	// // ()

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
148	WP(C)/0014117/2020	BALABHADRA ROUT VS STATE OF ODISHA	ASHOK PATTANAIAK VS	// 0 //
149	WP(C)/0014118/2020	ANUSUYA BEHERA VS STATE OF ODISHA	G.BEHERA VS	// 0 //
150	WP(C)/0014119/2020	DR.DEVASIS ACHARYA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
151	WP(C)/0014120/2020	BIJAYA KUMAR NAYAK VS ODISHA ADMINISTRATIVE TRIBUNAL	RAMAKANTA SAHOO VS	// 0 //
152	WP(C)/0014121/2020	RATIKANTA SAHOO VS STATE OF ODISHA	RAMAKANTA SAHOO VS	// 0 //
153	WP(C)/0014122/2020	SANJULATA GURU VS STATE OF ODISHA	B.K.NAYAK-3 VS	// 0 //
154	WP(C)/0014123/2020	LINGARAJ CHOUDHURY VS STATE OF ODISHA	RAMAKANTA SAHOO VS	// 0 //
155	WP(C)/0014124/2020	SURYA INSTITUTE OF MEDICAL SCIENCE AND RESEARCH CENTER VS STATE OF ORISSA	DR. S. K. CHAKRABORTY VS	// 0 //
156	WP(C)/0014125/2020	SANJAYA KUMAR MAHAUTY VS STATE OF ODISHA	R.ACHARY VS	// 0 //
157	WP(C)/0014126/2020	M/S. MAHAVIR MEDICINE STORE VS STATE OF ODISHA	P.K.PARHI VS	// 0 //
158	WP(C)/0014127/2020	DHRUBA CHARAN BEHERA VS STATE OF ORISSA	ASHOK KU SAHOO VS	// 0 //
159	WP(C)/0014128/2020	STATE GOVT.OF ODISHA	ADDL GOVT.ADVOCATE	//

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		VS	VS	0
		JAYANTI NAIK		//
160	WP(C)/0014129/2020	JANMEJAYA PANDA	SANTOSH KUMAR SAMANTARAY	//
		VS	VS	0
		NATIONAL HIGHWAYS AUTHORITY OF INDIA		//
161	WP(C)/0014130/2020	KAMALINI SETHI	RAJENDRA KUMAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0014131/2020	NIRANJAN JENA	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0014132/2020	DEENABANDHU SAHU	S.D.ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0014133/2020	MANJULA SATHPATHY	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0014134/2020	BASANTIMANI MAJHI	S.D.ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0014135/2020	SMRUTI RANJAN BISWAL	ARJUNA CH.BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0014136/2020	NINI MAHARANA	S.D.ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0014137/2020	RANJIT LIMA	ANUPAM DASH	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0014138/2020	NALINI RANJAN PATI	S.D.DAS	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0014139/2020	MANJULATA DAS	S.D.DAS	//
		VS	VS	0

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171	WP(C)/0014140/2020	STATE OF ODISHA DEBESH MOHAPATRA VS	LAXMI PRASAD DWIVEDY VS	// // 0
172	WP(C)/0014141/2020	STATE OF ODISHA CHANDRAKANTI PATI VS	S.D.DAS VS	// // 0
173	WP(C)/0014142/2020	STATE OF ODISHA PARAMANANDA PRADHAN VS	SATYABRATA MOHANTY ..1 VS	// // 0
174	WP(C)/0014143/2020	STATE OF ODISHA PRATAP KUMAR SAMAL VS	SIBANARAYAN BISWAL VS	// // 0
175	WP(C)/0014144/2020	ODISHA STATE POLICE HOUSING AND WELFARE CORPORATION LTD SWARNAREKHA PATI VS	S.D.DAS VS	// // 0
176	WP(C)/0014145/2020	STATE OF ODISHA NARAYAN MISHRA VS	S.D.DAS VS	// // 0
177	WP(C)/0014146/2020	STATE OF ODISHA PRADEEP KUMAR BARIK VS	SATYABRATA MOHANTY..1 VS	// // 0
178	WP(C)/0014147/2020	STATE OF ODISHA BINAPANI DAS VS	S.D.DAS VS	// // 0
179	WP(C)/0014148/2020	STATE OF ODISHA PRAVAKAR BEHERA VS	SATYABRATA MOHANTY..1 VS	// // 0
180	WP(C)/0014149/2020	STATE OF ODISHA KHOLANA MALLICK VS	S.D.DAS VS	// // 0
181	WP(C)/0014150/2020	STATE OF ODISHA KARUNAKAR JENA VS STATE OF ODISHA	SATYABRATA MOHANTY..1 VS	// // 0 //



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182	WP(C)/0014151/2020	PRAVAT KUMAR MISHRA VS STATE OF ODISHA	UMESH CHANDRA MAHAPATRA VS	// 0 //
183	WP(C)/0014152/2020	AMULYA KUMAR DAS VS STATE OF ODISHA	SATYABRATA MOHANTY..1 VS	// 0 //
184	WP(C)/0014153/2020	CHANDRA SEKHAR DALAI VS STATE OF ODISHA	DEBARAJ MOHANTY VS	// 0 //
185	WP(C)/0014154/2020	SURESH KUMAR MOHANTY VS STATE OF ODISHA	SATYABRATA MOHANTY..1 VS	// 0 //
186	WP(C)/0014155/2020	RATNAMANI BEHERA VS EMPLOYEES PROVIDENT FUND ORGANISATION	ADITYA MISHRA VS	// 0 //
187	WP(C)/0014156/2020	JOGINDRA PRUSTY VS STATE OF ODISHA	SATYABRA MOHANTY VS	// 0 //
188	WP(C)/0014157/2020	NITAI BHATTACHARYA VS STATE OF ODISHA	SATYABRATA MOHANTY..1 VS	// 0 //
189	WP(C)/0014158/2020	TRAILOKYA BIHARI SAHOO VS STATE OF ORISSA	SURYA KANTA PRADHAN VS	// 0 //
190	WP(C)/0014159/2020	SAROJINI PATRA VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //
191	WP(C)/0014160/2020	LEELABATI SETHI VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //
192	WP(C)/0014161/2020	DR.BIDYADHAR SAHOO VS ODISHA ADMINISTRATIVE TRIBUNAL	P.K.PATTANAIAK VS	// 0 //
193	WP(C)/0014162/2020	MANJULATA NAIK	SRIKANTA KUMAR NATH	//

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		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0014163/2020	BIRAJA SANKAR MAHANTA	A.K.RAY	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0014164/2020	NIRAKAR NAIK	SURESH KUMAR JENA	//
		VS	VS	0
		STATE OF ORISSA		//
196	WP(C)/0014165/2020	SUBASH CHANDRA PARIDA	SATYABRATA MOHANTY..1	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0014166/2020	JYOTI PRAKASH	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE BANK OF INDIA		//
198	WP(C)/0014167/2020	BAIKUNTHA DAS	SATYABRATA MOHANTY..1	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0014168/2020	SAKTI PADA SASMAL	SATYABRATA MOHANTY..1	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0014169/2020	GOPABANDHU JENA	SATYABRATA MOHANTY..1	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0014170/2020	LAXMAN KUMAR BINDHANI	SATYABRATA MOHANTY..1	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0014171/2020	ASHUTOSH MANDAL	SATYABRATA MOHANTY..1	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0014172/2020	AJAY KUMAR DASH	SATYABRATA MOHANTY..1	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0014173/2020	RATNAKAR PARIDA	SATYABRATA MOHANTY..1	//
		VS	VS	0

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205	WP(C)/0014174/2020	STATE OF ODISHA BIKRAMADITYA DAS VS	SATYABRATA MOHANTY VS	// // 0
206	WP(C)/0014175/2020	STATE OF ODISHA PYARI MOHAN DEY VS	SATYABRATA MOHANT..1 VS	// // 0
207	WP(C)/0014176/2020	STATE OF ODISHA BISWARANJAN JAYASINGH VS	TAPAS KUMAR ACHARYA VS	// // 0
208	WP(C)/0014177/2020	STATE OF ODISHA ODISHA POWER EMPLOYEES UNION VS	BIKASH JENA VS	// // 0
209	WP(C)/0014178/2020	STATE OF ODISHA KANHU CHARAN SAHOO VS	RAMAKANTA SAHOO VS	// // 0
210	WP(C)/0014179/2020	THE PRESIDING OFFICER INDUSTRIAL TRIBUNAL BBSR P.K.ORES PVT.LTD VS	SIDDHESWAR BAUG VS	// // 0
211	WP(C)/0014180/2020	STATE OF ODISHA DASARATHI NAIK FOUNDATION FOR EXCELLENCE VS	JANU DEP PAL VS	// // 0
212	WP(C)/0014181/2020	STATE OF ODISHA KUMUDA RANJAN PATRA VS	BAIDHAR SAHOO VS	// // 0
213	WP(C)/0014182/2020	REGISTRAR COOPERATIVE SOCIETIES NUTAN MAJHI VS	BIKRAM CHANDRA GHADEI VS	// // 0
214	WP(C)/0014183/2020	STATE OF ODISHA SARAT CHANDRA GHOSH VS	BAIDHAR SAHOO VS	// // 0
215	WP(C)/0014184/2020	STATE OF ODISHA RABINDRA KUMAR SAHOO VS	BUDHADEV ROUSTRAY VS	// // 0
		STATE OF ODISHA		//

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216	WP(C)/0014185/2020	PRATAP CHANDRA ROUT VS DEPUTY REGISTRAR ORISSA ADMINISTRATIVE TRIBUNAL	S.P.NATH VS	// 0 //
217	WP(C)/0014186/2020	SANDHYARANI MOHAPATRA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	// 0 //
218	WP(C)/0014187/2020	PRAMOD MOHANTY VS DIRECTOR GENERAL CENTRAL RESERVE POLICE FORCE	BIKRAM SENAPATI VS	// 0 //
219	WP(C)/0014188/2020	SUKRU PENTHIA VS STATE OF ODISHA	ANANDA CHANDRA SWAIN VS	// 0 //
220	WP(C)/0014189/2020	PREETISMARNIKA KHURA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
221	WP(C)/0014190/2020	AJAY KUMAR SAHOO VS EXECUTIVE ENGINEER NIMAPADA	S.PATTANAIAK VS	// 0 //
222	WP(C)/0014191/2020	SANTOSH KUMAR PAL VS STATE OF ODISHA	MANAS RANJAN DHAL VS	// 0 //
223	WP(C)/0014192/2020	RAJAT KUMAR BISOYI VS BERHAMPUR COOPERATIVE CENTRAL BANK LTD.	SATYA NARAYANA MOHAPATRA VS	// 0 //
224	WP(C)/0014193/2020	NATABAR BEHERA VS STATE OF ODISHA	MANAS RANJAN DHAL VS	// 0 //
225	WP(C)/0014194/2020	ANIL KUMAR BEHERA VS STATE OF ODISHA	M.R.DHAL VS	// 0 //
226	WP(C)/0014195/2020	DEBANANDA DAS VS STATE OF ODISHA	MANAS RANJAN DHAL VS	// 0 //
227	WP(C)/0014196/2020	ABHAYANANDA BIHARI	DAYANIDHI MISHRA	//

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		VS	VS	0
		COLLECTOR AND DISTRICT MAGISTRATE DHENKANAL		//
228	WP(C)/0014197/2020	SANJU SINGH	SIBA PRASAD SETHY	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0014198/2020	M/S MANASA MEDICAL HALL	PRASANNA KUMAR PARHI	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0014199/2020	LAND ACQUISITION COLLECTOR CUTTACK	ADDL.GOV'T ADVOCATE	//
		VS	VS	0
		DEB PRAKASH DAS		//
231	WP(C)/0014200/2020	PRAFULLA CHANDRA SAHOO	R.P.KAR	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0014201/2020	RAMESH JENA	SATRUGHNA DASH..A	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0014202/2020	SANATAN KUNDU	BIREN SANKAR TRIPATHY	//
		VS	VS	0
		UNION OF INDIA		//
234	WP(C)/0014203/2020	SUNIL KUMAR MOHANTY	DEBARAJ MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0014204/2020	ANANDA CHANDRA BEHERA	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0014205/2020	PURNA CHANDRA MAJHI	SURYAKANTA DWIBEDI	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0014206/2020	SIBARAM PANDA	K.K.SWAIN	//
		VS	VS	0
		THE STATE OF ODISHA		//
238	WP(C)/0014207/2020	SOUBHAGYA JENA	SACHIDANANDA NAYAK	//
		VS	VS	0

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239	WP(C)/0014208/2020	THE REGIONAL DIRECTOR, CENTRAL BOARD OF SECONDARY EDUCATION SOUMENDRA MOHANTY VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// // 0 //
240	WP(C)/0014209/2020	DR.DEBJANI MANSINGH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
241	WP(C)/0014210/2020	STATE OF ODISHA VS PRASANTH KUMAR HANUMAN	ADDL.GOV.T.ADVOCATE VS	// 0 //
242	WP(C)/0014211/2020	JYOTIRANJAN MOHANTY VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	// 0 //
243	WP(C)/0014212/2020	PANCHANAN NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
244	WP(C)/0014213/2020	MINATI MALLICK VS SUPERINTENDENT OF POLICE, JAJPUR	KALPATARU MISHRA VS	// 0 //
245	WP(C)/0014214/2020	DR.BIJAYA SAMAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
246	WP(C)/0014215/2020	AJIT KUMAR MUNI VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
247	WP(C)/0014216/2020	DURGA PRASAD MAHARANA VS STATE OF ORISSA	L.K.MOHANTY VS	// 0 //
248	WP(C)/0014217/2020	PANKAJ KUMAR PRADHAN VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
249	WP(C)/0014218/2020	JAYASHREE MISHRA VS STATE OF ORISSA	L.K.MOHANTY VS	// 0 //

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250	WP(C)/0014219/2020	KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
251	WP(C)/0014220/2020	M.SUDARSAN RAO VS THE CENTURION UNIVERSITY OF TECHNOLOGY AND MANAGEMENT, PARALAKHEMUNDI	SARAT KU.BEHERA VS	// 0 //
252	WP(C)/0014221/2020	KRUSHNA CHANDRA JENA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
253	WP(C)/0014222/2020	DEBABRATA NAYAK VS UNION OF INDIA	G.K.NANDA VS	// 0 //
254	WP(C)/0014223/2020	BISHNU CHARAN PANIGRAHI VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
255	WP(C)/0014224/2020	GIRISH KUMAR MOHANTY VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
256	WP(C)/0014225/2020	SATYAJIT MISHRA VS UNION OF INDIA	G.K.NANDA VS	// 0 //
257	WP(C)/0014226/2020	BICHITRANANDA ROUTRAY VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
258	WP(C)/0014227/2020	RADHAMOHAN PRADHAN VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
259	WP(C)/0014228/2020	SUKANTA KUMAR SAMANTARAY VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
260	WP(C)/0014229/2020	KALI PRASAD MISHRA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
261	WP(C)/0014230/2020	DASARATHI SAHOO	RANJIT MOHANTY	//

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		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0014231/2020	ASWINI KUMAR MOHAPATRA	B.S.TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0014232/2020	KOCHILA DEBENDRA	B.S.TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0014233/2020	K.RAMEYA	B.S.TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0014234/2020	PRAVAKAR BHOI	B.S.TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0014235/2020	DEBENDRA ROUT	B.S.TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0014236/2020	BISWANATH SENAPATI	B.S.TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0014237/2020	RABINDRANATH MEKAP	B.S.TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0014238/2020	G.KURAMAYYA	B.S.TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0014239/2020	SANTANU PANDA	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0014240/2020	BULEI SAMAL	B.S.TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0014241/2020	BHARAT BHOI	B.S.TRIPATHY (1)	//
		VS	VS	0



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273	WP(C)/0014242/2020	STATE OF ODISHA KARI DURYADHAN VS	B.S.TRIPATHY (1) VS	// // 0
274	WP(C)/0014243/2020	STATE OF ODISHA MANATI NAIK VS	DEEPALI MOHAPATRA VS	// // 0
275	WP(C)/0014244/2020	STATE OF ODISHA BHARAT KUMAR MALLICK VS	B.S.TRIPATHY (1) VS	// // 0
276	WP(C)/0014245/2020	STATE OF ODISHA PADMABATI PATI VS	DEEPALI MAHAPATRA VS	// // 0
277	WP(C)/0014246/2020	STATE OF ODISHA HARE KRUSHNA BEHERA VS	B.S.TRIPATHY (1) VS	// // 0
278	WP(C)/0014247/2020	STATE OF ODISHA BHIKARI CHARAN NAIK VS	B.S.TRIPATHY (1) VS	// // 0
279	WP(C)/0014248/2020	STATE OF ODISHA MANASI SAHOO VS	DEEPALI MAHAPATRA VS	// // 0
280	WP(C)/0014249/2020	STATE OF ODISHA DAMAYANTI MAHANTA VS	DEEPALI MAHAPATRA VS	// // 0
281	WP(C)/0014250/2020	STATE OF ODISHA CHITTA RANJAN DAS VS	B.S.TRIPATHY (1) VS	// // 0
282	WP(C)/0014251/2020	STATE OF ODISHA SAKUNTALA MAHANTA VS	DEEPALI MAHAPATRA VS	// // 0
283	WP(C)/0014252/2020	STATE OF ODISHA KARI DULUVAYA REDDY VS STATE OF ODISHA	B.S.TRIPATHY (1) VS	// // 0 //

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284	WP(C)/0014253/2020	MANJULATA MAHANTA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
285	WP(C)/0014254/2020	MITU SETHY VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
286	WP(C)/0014255/2020	HASINI JENA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
287	WP(C)/0014256/2020	KANAK MANJARI DASH VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
288	WP(C)/0014257/2020	SAROJ DEO VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
289	WP(C)/0014258/2020	NARAYAN CHANDRA JENA VS STATE OF ODISHA	VS	// 0 //
290	WP(C)/0014259/2020	TAPASWINI MOHANTY VS STATE OF ODISHA	BISWAJIT PASAYAT VS	// 0 //
291	WP(C)/0014260/2020	SUKANTA DAS VS STATE OF ODISHA	BISWAJIT PASAYAT VS	// 0 //
292	WP(C)/0014261/2020	ASISH KUMAR PRATHARI VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
293	WP(C)/0014262/2020	DEVI NIVEDITA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
294	WP(C)/0014263/2020	SUNITA SENPATI VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
295	WP(C)/0014264/2020	SAROJINI SATAPATHY	PRAFULLA KUMAR RATH	//

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		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0014265/2020	PRADIP KUMAR SENAPATI	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0014266/2020	DHANESWAR SAHOO	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0014267/2020	SIDDHARTH ROY	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0014268/2020	BISHNU PRASAD PATRNAIK	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0014269/2020	MONALISHA RATHA	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0014270/2020	ASEENA PRADHAN	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0014271/2020	PABITRA MOHAN PRADHAN	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0014272/2020	ASIT KUMAR MOHANTY	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0014273/2020	SUKANTA KUMAR PAL	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0014274/2020	PRAVAKAR BARIK	KABIR KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0014275/2020	PRASANTA KUMAR PRADHAN	M/S.S.K.SAMAL	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :10/06/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0014276/2020	V.C.,VSSUT, BURLA VINCENT LAKRA VS STATE OF ODISHA	M/S.BUDHADEV ROUTRAY VS	// // ()
308	ABLAPL/0006546/2020	SULACHANA KANDAPAN VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	LAXMIPUR /31 /2020 ()
309	ABLAPL/0006547/2020	AISWARAYARAJ PATI VS STATE OF ODISHA	CHINAMAYA MOHANTY VS	/360 /2020 ()
310	ABLAPL/0006548/2020	PRAKASH KUMAR SAHOO VS STATE OF ODISHA	P.R.SINGH VS	DHENKANAL SADAR /194 /2020 ()
311	ABLAPL/0006549/2020	SHIV SHANKAR RAY @ NIRAJ RAY VS UNION OF INDIA	BHABANI SANKAR DAS VS	/ /0 ()
312	ABLAPL/0006550/2020	PINKI @ RUKHSAR PARWEEN VS STATE OF ODISHA	JULU KHANSAMA VS	PLANTSITE /153 /2020 ()
313	ABLAPL/0006551/2020	JAYANARAYAN CHHANDA VS STATE OF ODISHA	MAHES DAS VS	SAMBALPUR SADAR /124 /2020 ()
314	ABLAPL/0006552/2020	SAMIRAN DASH @ SAMIR DASH VS STATE OF ODISHA	P.R.CHHATOI VS	KHANDAGIRI P.S. /292 /2020 ()
315	ABLAPL/0006553/2020	K. LAXMI SETHI VS STATE OF ODISHA	P.R.CHHATOI VS	MANCHESWAR P.S. /134 /2020 ()
316	ABLAPL/0006554/2020	JAGABANDHU DAS VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	SIMULIA /130 /2020 ()
317	ABLAPL/0006555/2020	HRUDANANDA SA VS STATE OF ODISHA	BISWARANJAN DALAI VS	BARGAON /53 /2020 ()

**ORISSA HIGH COURT****FILING REPORT AS ON :10/06/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
318	ABLAPL/0006556/2020	UGRASEN CHHUALSINGH VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	KANAS /87 /2020 S.D.J.M.,PURI(Puri) GR/0001526/2020
319	ABLAPL/0006557/2020	GAGAN PATASANI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	KANAS /87 /2020 S.D.J.M.,PURI(Puri) GR/0001526/2020
320	ABLAPL/0006558/2020	SUBRAT SENAPATI VS STATE OF ODISHA	M/S.A.K.RAY VS	ASTARANGA /48 /2020 () //
321	ABLAPL/0006559/2020	BALUNKI SENAPATI VS STATE OF ODISHA	M/S.A.K.RAY VS	ASTARANGA /48 /2020 () //
322	ABLAPL/0006560/2020	BINOD KUMAR SAHOO VS STATE OF ODISHA	SRINIVAS MOHANTY VS	KRUSHNA PRASAD /38 /2018 () //
323	ABLAPL/0006561/2020	PRASANTA KUMAR DAS VS STATE OF ODISHA	M/S.A.K.RAY VS	/ /0 () //
324	ABLAPL/0006562/2020	ANJAN KUMAR SAHOO VS STATE OF ODISHA	M/S.PANCHANAN PANIGRAHI VS	NIHALPRASAD /52 /2020 () //
325	ABLAPL/0006563/2020	ALOK KUMAR ANIK VS STATE OF ODISHA	M/S.AJIT KUMAR ROUT VS	LAIKERA /140 /2020 () //
326	ABLAPL/0006564/2020	UPENDRA PRADHAN VS STATE OF ODISHA	M/S.SURYAKANTA DWIBEDI VS	/ /0 () //
327	ABLAPL/0006565/2020	KULAMANI PEDA VS STATE OF ODISHA	M/S.ARJUNA CHARAN BEHERA VS	BHADRAK RURAL /320 /2020 () //
328	ABLAPL/0006566/2020	SIRIA NAIK@SRIDHAR NAIK VS STATE OF ODISHA	M/S.A.K.SARANGI VS	KHANDAPARA /15 /2019 () //
329	ABLAPL/0006567/2020	SAROJINI SAHOO	M/S.JYOTIRMAYA SAHOO	TANGI (KHURDA) /158 /2020

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**FILING REPORT AS ON :10/06/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
330	ABLAPL/0006568/2020	STATE OF ODISHA BRAJABANDHU DAS	M/S.ROHIT MAHATO	// / /0
		VS	VS	()
331	ABLAPL/0006569/2020	STATE OF ODISHA BALA TARENI@BALAJI TARINI	M/S.JYOTIRMAYA SAHOO	// KODALA /166 /2020
		VS	VS	()
332	ABLAPL/0006570/2020	STATE OF ODISHA AMIN MIAN@AMINUDDIN KHAN	M/S.CHHABI BEHERA	// KHURDA SADAR /102 /2020
		VS	VS	()
333	ABLAPL/0006571/2020	STATE OF ODISHA JADA@SUKANTA DANAK@DEHURI	M/S.SURESH KUMAR JENA	// NILGIRI /175 /2020
		VS	VS	()
334	ABLAPL/0006572/2020	STATE OF ODISHA PARAMESWAR MUKHI@PAPU MUKHI	M/S.ARUN KUMAR BUDHIA	// BARIPADA TOWN /68 /2020
		VS	VS	()
335	ABLAPL/0006573/2020	STATE OF ODISHA MADAN BEHERA	M/S.K.PRADHAN	// TANGI (KHURDA) /140 /2020
		VS	VS	()
336	ABLAPL/0006574/2020	STATE OF ODISHA MANTU NAYAK	M/S.RANJAN KU NAYAK	// KHANDAGIRI P.S. /310 /2020
		VS	VS	()
337	ABLAPL/0006575/2020	STATE OF ODISHA BASANT KUMAR NAIK	M/S.SIDHESWAR RATH	// BIRMAHARAJPUR /156 /2019
		VS	VS	()
338	ABLAPL/0006576/2020	STATE OF ODISHA TANKADHAR SAHOO	M/S.ANIRUDHA DAS	// NIHALPRASAD /36 /2020
		VS	VS	()
339	ABLAPL/0006577/2020	STATE OF ODISHA PRASANNA GUMAN SINGH	M/S.DISNESH KUMAR MOHANTY	// KANAS /82 /2020
		VS	VS	()
340	ABLAPL/0006578/2020	STATE OF ODISHA BISHAL KUMAR CHOUDHURY	M/S.DINESH KUMAR MOHANTY	// BARGAON /12 /2020
		VS	VS	()

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**FILING REPORT AS ON :10/06/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
341	ABLAPL/0006579/2020	STATE OF ODISHA CHANDAN BARIK VS	SWAYAMPRAVA DASH VS	// ATHAMALLIK /117 /2019 ()
342	ABLAPL/0006580/2020	STATE OF ODISHA JAKERAN NESSA VS	M/S.PRASANTA KU PANDA VS	// BINJHARPUR /137 /2020 ()
343	ABLAPL/0006581/2020	STATE OF ODISHA AMIN MIAN@AMINUDDIN KHAN VS	M/S.CHHABI BEHERA VS	// JANKIA P.S. /120 /2020 ()
344	ABLAPL/0006582/2020	STATE OF ODISHA TAPAN KUMAR MALIK@TAPAN MALIK VS	M/S.SATYA NARAYAN MISHRA VS	// SORO /624 /2019 ()
345	ABLAPL/0006583/2020	STATE OF ODISHA SK.BELAL VS	M/S.AMULYA RATNA PANDA VS	// DHARMASALA /199 /2020 ()
346	ABLAPL/0006584/2020	STATE OF ODISHA DURGA KUMAR LAYAK VS	M/S.PRASANTA KUMAR PANDA VS	// BERHAMPUR TOWN /179 /2016 ()
347	ABLAPL/0006585/2020	STATE SESHADEV SAHOO VS	M/S.KABIRAJ PRADHAN VS	// NIRAKARPUR /60 /2020 ()
348	ABLAPL/0006586/2020	STATE OF ODISHA PRADIP KUMAR SAHOO VS	M/S.AMITAV TRIPATHY VS	// FATEGARH /78 /2020 ()
349	ABLAPL/0006587/2020	STATE OF ODISHA AKHILA SWAIN VS	M/S.AMITAV TRIPATHY VS	// FATEGARH /46 /2020 ()
350	ABLAPL/0006588/2020	STATE OF ODISHA RABINDRA JENA VS	M/S.PRADEEP KUMAR DAS VS	// BHADRAK RURAL /322 /2020 ()
351	ABLAPL/0006589/2020	STATE OF ODISHA DHIREN KUMAR CHINARA@DHIREN CHINARA VS STATE OF ODISHA	M/S.MIHIR KANTA RATH VS	// BHUBAN /252 /2019 () //

**ORISSA HIGH COURT****FILING REPORT AS ON :10/06/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
352	ABLAPL/0006590/2020	PRASANTA KUMAR PARIDA VS STATE OF ODISHA	M/S.PRAMOD KUMAR MISHRA VS	ROURKELA GRPS. /49 /2020 () //
353	ABLAPL/0006591/2020	GOPINATH ROUT VS STATE OF ODISHA	M/S.PRAMOD KUMAR MISHRA VS	ROURKELA GRPS. /49 /2020 () //
354	ABLAPL/0006592/2020	KALIA HARIJAN VS STATE OF ODISHA	M/S.TUKUNA KUMAR MISHRA VS	KUNDRA /39 /2020 () //
355	ABLAPL/0006593/2020	TUKUNA LENKA VS STATE OF ODISHA	M/S.A.SAHU VS	CHANDABALI /17 /2020 () //
356	ABLAPL/0006594/2020	GANESWAR BEHERA VS STATE OF ODISHA	M/S.JAYAKRISHNA MOHAPATRA VS	BETNOTI /225 /2014 () //
357	ABLAPL/0006595/2020	HRUSIKESHA KUANAR VS STATE OF ODISHA	M/S.DILLIP MOHAPATRA VS	MAHANGA /179 /2019 () //
358	ABLAPL/0006596/2020	SANTOSHINI KARNA VS STATE OF ODISHA(VIG.)	M/S.BIBHU PRASAD MOHANTY VS	/ /0 () //
359	ABLAPL/0006597/2020	ACHUTA NAIK VS STATE OF ODISHA	M/S.SASMITA NANDA VS	NALCO /56 /2020 () //
360	ABLAPL/0006598/2020	SAHADEV BEHERA VS STATE OF ODISHA	M/S.DURLLABHA RANJAN MISHRA VS	/ /0 () //
361	ABLAPL/0006599/2020	SAHADEV HARIJAN VS STATE OF ODISHA	M/S.TUKUNA KUMAR MISHRA VS	KUNDRA /39 /2020 () //
362	ABLAPL/0006600/2020	NANDU@PRASANTA MOHAPATRA VS STATE OF ODISHA	M/S.JUGALA KISHORE PANDA VS	PARJANG /129 /2020 () //
363	ABLAPL/0006601/2020	CHITTA SABAR	SURYAKANTA DWIBEDI	/ /0



## ORISSA HIGH COURT

### FILING REPORT AS ON :10/06/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0006602/2020	SANTOSH KUMAR GOUDA	SATYABRATA PANDA	PATTAPUR (ASKA) /121 /2020
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0006603/2020	GHASIRAM BEHERA	NIRANJAN LENKA	MURUDA /74 /2020
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0006604/2020	AJAYA SAHU	CHANDAN SAMANTARAY	JARADA /105 /2020
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0006605/2020	RAGHAVA @ RAGHABA KUMAR NAHAK	S.K.MOHANTY	BUGUDA /194 /2019
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0006606/2020	SUDAN RAPTAN	RANJAN KUMAR ROUT	MARINE PS AT JAMBO /55 /2020
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0006607/2020	ABHAYA BHOL	SAMARENDRA BAHADUR	BANSADA /104 /2020
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0006608/2020	MANAS MALATI	DEEPAK KUMAR DAS	GOP /144 /2020
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0006609/2020	RAMESH CHANDRA BEHERA @ RAMESH BEHERA	AMULYA RATNA PANDA	DHARMASALA /203 /2020
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0006610/2020	AMAR KUMAR AGRAWAL	BHARATI DASH	// /0
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0006611/2020	JOGINATH SAHOO	S.K.BHANJADEO	BEGUNIA P.S. /101 /2020
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0006612/2020	KALIA @ SATYANANDA BISWAL	JUGALA KISHORE PANDA	PARJANG /126 /2020
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :10/06/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
375	ABLAPL/0006613/2020	STATE OF ODISHA SAMBHUNATH ROUT VS	RAJIB LOCHAN PATTNAIK VS	// SINGLA /50 /2020 ()
376	ABLAPL/0006614/2020	STATE OF ODISHA RAKESH MOHAPATRA VS	A.K.SAHOO VS	// BALIAPANDA /52 /2020 ()
377	ABLAPL/0006615/2020	STATE OF ODISHA SARBESWAR BEHURA VS	CHANDRAKANTA PRADHAN VS	// KUAKHIA /56 /2020 ()
378	ABLAPL/0006616/2020	STATE OF ODISHA RASMITA MAHALIK VS	BIBHUTI KESHARI BISWAL VS	// MAHILA P.S. BUXIBAZAR /40 /2020 ()
379	ABLAPL/0006617/2020	STATE OF ODISHA KHAGESWAR NIHAL VS	BIJAY KUMAR MOHANTY VS	// JEYPORE VIGILANCE /6 /2020 ()
380	ABLAPL/0006618/2020	STATE OF ODISHA ARJUN TANTI VS	SOUMYA RANJAN DAS VS	// BRAHMANITARANG /96 /2020 ()
381	ABLAPL/0006619/2020	STATE OF ODISHA RAGHUMANI NAIK VS	MOHENDRA MOHAPATRO VS	// KORAPUT VIGILANCE /10 /2020 ()
382	ABLAPL/0006620/2020	STATE OF ODISHA JIBAN KUMAR SA VS	SUKANTA KUMAR DALAI VS	// UDALA /145 /2020 ()
383	ABLAPL/0006621/2020	STATE OF ODISHA BRAHMANANDA PARIDA VS	S.P.DASH VS	// KHAIRA /204 /2018 ()
384	ABLAPL/0006622/2020	STATE OF ODISHA PRAFULLA DIGAL VS	B.K.NAYAK VS	// BALLIGUDA /101 /2020 ()
385	ABLAPL/0006623/2020	STATE OF ODISHA KANHEI KHUNTIA VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	// SEA BEACH /96 /2020 () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :10/06/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	ABLAPL/0006624/2020	REBATI MALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA-4 VS	BASUDEVPUR /128 /2020 () //
387	ABLAPL/0006625/2020	SUKADEB DAS VS STATE OF ODISHA	SATYA NARAYAN MISHRA-4 VS	TIHIDI /188 /2020 () //
388	ABLAPL/0006626/2020	NARENDRA SAHOO VS STATE OF ODISHA	SATYA NARAYAN MISHRA-4 VS	NAIKANI-DIHI /49 /2020 () //
389	ABLAPL/0006627/2020	NEELACHAL @ TUKU LENKA VS STATE OF ODISHA	BISWAJIT PASAYAT VS	DHAMNAGAR /101 /2020 () //
390	WPC(OA)/0000589/2016	BIJAYA MOHANRAJ HIAL VS STATE OF ODISHA	M/S.BISWABIHARI MOHANTY VS	// () //
391	WPC(OAC)/0001172/2016	SUJIT KUMAR MOHANTY VS STATE OF ODISHA	M/S.SANJIB SWAIN VS	// () //
392	WPC(OAC)/0002201/2007	TRAILOKYARANJAN DASH VS STATE OF ODISHA	M/S.MANOJ KU.MISHRA VS	// () //
393	WPC(OAC)/0002829/2018	DEBI PRASAD SAHOO VS STATE OF ODISHA	SASWAT DAS VS	// () //
394	WPC(OAC)/0003051/2018	SUDHIR KUMAR MAHANTA VS STATE OF ODISHA	M/S.SASWAT DAS VS	// () //
395	CONTC(CPC)/0000555/2014	DURGA CHARAN NANDA VS SECY.TO GOVT.OF ODISHA, S.M.E, DEPTT.	M/S.ANIL KUMAR BEHERA VS	// () //

# ORISSA HIGH COURT

MISC CASES FILED on :10/06/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	10/2020 ARBP/17/2020	KOTHARI GENERAL TRADING LLC-MP	ANUPAM DASH
2	10/2020 CRLMA/98/2020	SUNESH MUKHI-MP	MAHES DAS
3	15/2020 WPC(OA)/589/2016	BIJAYA MOHANRAJ HIAL-MP	M/S.BISWABIHARI MOHANTY
4	36/2020 JCRLA/76/2015	SIBA NAIK-MP	MR.PULAKESH MOHANTY
5	37/2020 STREV/15/2020	BHARAT SANCHAR NIGAM LTD.-MP	PRANAYA KISHORE HARICHANDAN
6	38/2020 STREV/16/2020	BHARAT SANCHAR NIGAM LTD.-MP	PRANAYA KISHORE HARICHANDAN
7	39/2020 STREV/17/2020	BHARAT SANCHAR NIGAM LTD.-MP	PRANAYA KISHORE HARICHANDAN
8	40/2020 STREV/18/2020	BHARAT SANCHAR NIGAM LTD.-MP	PRANAYA KISHORE HARICHANDAN
9	45/2020 LAA/6/2018	NIRA@NIRAKAR DOMB@GANDA-MP	M/S.DHANANJAYA MUND
10	53/2020 RFA/63/2006	NETRANANDA PATRA-MP	M/S.M.M.SAHU
11	159/2020 RPFAM/102/2020	GARIBA PADHAN @ GARIBA PADHAN-MP	GOUTAM KUMAR ROURTRAY
12	272/2020 RSA/147/2020	RABINDRA KUMAR SAHU-MP	PRASANTA KUMAR SATPATHY
13	273/2020 RSA/10/2013	SASMITA PATTANAIK-MP	M/S.S.K.NAYAK
14	274/2020 RSA/10/2013	SASMITA PATTANAIK-MP	M/S.S.K.NAYAK
15	275/2020 RSA/150/2020	BICHITRANANDA KAR-MP	PRAFULLA KUMAR RATH
16	386/2020 CMP/386/2020	RADHESHYAM GOENKA-MP	SUDARSHAN NANDA
17	387/2020 CMP/386/2020	RADHESHYAM GOENKA-MP	SUDARSHAN NANDA
18	388/2020 CMP/316/2020	BIJAYALAXMI SAMAL-MP	SARATHI JYOTI MOHANTY
19	422/2020 RVWPET/245/2020	STATE OF ODISHA-MP	ADDL.GOV'T ADVOCATE
20	445/2020 FAO/546/2020	THE DIVISIONAL MANAGER, M/S NATIONAL INSURANCE CORPORATION	SANTANU KUMAR SARANGI
21	507/2020 BLAPL/1734/2020	AJAY @ AJAYA KUMAR BAJAJ-MP	SIDHARTHA DAS
22	508/2020 BLAPL/3648/2020	MAHADEV SAHOO-MP	R.N.BARIK
23	509/2020 BLAPL/2955/2020	GANESHWAR PRADHAN @ GANESWAR-MP	B.K.NAYAK
24	511/2020 BLAPL/2577/2020	RAJA @ KULAMANI DALEI-MP	SAMIR KUMAR MISHRA
25	512/2020 BLAPL/2662/2020	SURYA NAYAK-MP	SATYABRATA PRADHAN
26	514/2020	GATIKRUSHNA DASH-MP	SANATAN PANI, M/S.ASWINI .K.DAS,SONALI DASH

27	BLAPL/2356/2019 515/2020	PURUSOTTAM SAHOO-MP	ASHWINI KUMAR DAS
28	BLAPL/7414/2019 516/2020	GATIKRUSHNA DASH-MP	SANATAN PANI, M/S.ASWINI .K.DAS,SONALI DASH
29	BLAPL/2356/2019 517/2020	SAROJ PANIGRAHI-MP	ANIRUDHA DAS
30	BLAPL/572/2020 519/2020	SUSHANTA SATPATHY @ SUSANTA SATPATHY-MP	M/S DEVASHIS PANDA
31	BLAPL/9642/2019 520/2020	UMAKANTA GANDHA @ GANDHA-MP	DHIRENDRA KU. MOHARANA
32	BLAPL/8590/2019 521/2020	KHATU KHILEI-MP	DHIRENDRA KU.MOHAPATRA
33	BLAPL/1975/2019 522/2020	HIMANSHU SEKHAR NAYAK-MP	M/S.B.MOHANTY
34	BLAPL/2274/2019 548/2020	PAWAN KUMAR GUPTA-MP	H.M.DHAL
35	ABLAPL/2911/2020 549/2020	DAYANIDHI ROUL-MP	SAMARENDRA BAHADUR
36	ABLAPL/1905/2020 550/2020	RABSA @ RAF SAHA-MP	SOUMYA RANJAN DAS
37	ABLAPL/6216/2020 637/2020	MADHUSUDAN NAIK-MP	UMAKANT SAHOO
38	WA/238/2020 638/2020	KANAKLATA SAHOO-MP	S.N.KAR
39	WA/330/2020 639/2020	MINATI SAMANTARAY-MP	M/S.H.N.MOHAPATRA
40	WA/217/2019 640/2020	SUDHANSU SEKHAR PANDA-MP	SRINIVAS MOHANTY
41	CRLMC/1086/2020 640/2020	PRAFULLA KU.RATH-MP	M/S.SUBASH CH.PUSPALAKA
42	WA/393/2015 641/2020	SANJAYA KUMAR PRADHAN-MP	BHABANI SANKAR DAS
43	CRLMC/1087/2020 641/2020	SANTOSH KU.MANGARAJ-MP	M/S.SUBASH CH.PUSPALAKA
44	WA/392/2015 642/2020	SANKHYA EDUCATIONAL SOCIETY (SES)-MP	PRASANTA KUMAR PANDA
45	CRLMC/1088/2020 642/2020	SRIMAN AYUSHMAN PATRA-MP	M/S.SAMEER KU.DAS
46	WA/297/2015 643/2020	MANOJ KUMAR SHARMA-MP	RABI NARYAN BEHERA
47	CRLMC/1089/2020 643/2020	PABITRA MOHAN JENA-MP	M/S.BISWAJIT MOHARANA
48	WA/334/2015 644/2020	BASANTA KUMAR PRATIHARI-MP	PRADEEP KUMAR PARIDA
49	CRLMC/1090/2020 644/2020	DIPAK MISHRA-MP	M/S.SUBASH CH.PUSPALAKA
50	WA/271/2015 645/2020	TRINATH MISHRA-MP	SIDHESWAR MOHANTY
51	CRLMC/1091/2020 645/2020	SRIMAN ARPIT KU.PANDA-MP	M/S.SAMEER KU.DAS
52	WA/296/2015 646/2020	TRINATH MISHRA-MP	SIDHESWAR MOHANTY
53	CRLMC/1091/2020 646/2020	DURGA PRASAD MOHANTY-MP	SASWAT DAS
54	WA/241/2020 647/2020	RAM SINGH MAJHI-MP	SIDHESWAR MOHANTY
55	CRLMC/1092/2020 647/2020	HARAPRIYA SAHOO-MP	BUDHADEV ROUSTRAY
56	WA/331/2020 648/2020	RAM SINGH MAJHI-MP	SIDHESWAR MOHANTY
57	CRLMC/1092/2020 648/2020	NIRANJAN SAHU-MP	BUDHADEV ROUSTRAY
	WA/332/2020		

58	649/2020 CRLMC/1093/2020	SUSHANTA KHORA-MP	SIDHESWAR MOHANTY
59	649/2020 WA/333/2020	STATE OF ODISHA-MP	SR. STANDING COUNSEL (S AND ME)
60	650/2020 CRLMC/1093/2020	SUSHANTA KHORA-MP	SIDHESWAR MOHANTY
61	650/2020 WA/333/2020	STATE OF ODISHA-MP	SR. STANDING COUNSEL (S AND ME)
62	651/2020 CRLMC/1094/2020	TRINATH MISHRA-MP	SIDHESWAR MOHANTY
63	651/2020 WA/333/2020	STATE OF ODISHA-MP	SR. STANDING COUNSEL (S AND ME)
64	652/2020 CRLMC/1094/2020	TRINATH MISHRA-MP	SIDHESWAR MOHANTY
65	652/2020 WA/333/2020	STATE OF ODISHA-MP	SR. STANDING COUNSEL (S AND ME)
66	653/2020 CRLMC/1095/2020	JAGABANDHU BISOYI-MP	SIDHESWAR MOHANTY
67	653/2020 WA/334/2020	STATE OF ODISHA-MP	SR. STANDING COUNSEL (S AND ME)
68	654/2020 CRLMC/1095/2020	JAGABANDHU BISOYI-MP	SIDHESWAR MOHANTY
69	654/2020 WA/334/2020	STATE OF ODISHA-MP	SR. STANDING COUNSEL (S AND ME)
70	655/2020 WA/334/2020	STATE OF ODISHA-MP	SR. STANDING COUNSEL (S AND ME)
71	656/2020 WA/334/2020	STATE OF ODISHA-MP	SR. STANDING COUNSEL (S AND ME)
72	657/2020 WA/335/2020	STATE OF ODISHA-MP	SR. STANDING COUNSEL (S AND ME)
73	658/2020 WA/335/2020	STATE OF ODISHA-MP	SR. STANDING COUNSEL (S AND ME)
74	659/2020 WA/335/2020	STATE OF ODISHA-MP	SR. STANDING COUNSEL (S AND ME)
75	660/2020 WA/335/2020	STATE OF ODISHA-MP	SR. STANDING COUNSEL (S AND ME)
76	661/2020 WA/336/2020	SATISH SAMANTRAY-MP	R.P.DALI
77	662/2020 WA/337/2020	ANITA PATI-MP	R.P.DALAI
78	663/2020 WA/338/2020	MD.HUSSAIN JAMI-MP	R.P.DALAI
79	664/2020 MACA/411/2020	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO.LTD.-MP	DR. AMITOSH SINHA
80	664/2020 WA/339/2020	DR.RANJAN KUMAR SAMAL-MP	R.P.DALAI
81	665/2020 MACA/320/2020	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.-MP	DR. AMITOSH SINHA
82	665/2020 WA/340/2020	SIBARAM BADA RAITA-MP	R.P.DALAI
83	666/2020 MACA/416/2020	NEW INDIA ASSURANCE CO.LTD.-MP	N.S.GHOSE
84	666/2020 WA/341/2020	DR.SUNIL KUMAR BISHOYI-MP	S.D.ROUTRAY
85	667/2020 MACA/416/2020	NEW INDIA ASSURANCE CO.LTD.-MP	N.S.GHOSE
86	667/2020 WA/342/2020	DR.BRAJA BANDHU NANDA-MP	R.P.DALAI
87	668/2020 MACA/435/2020	DHIRENDRANATH SOREN-MP	PRADEEP KU.MISHRA
88	668/2020 WA/343/2020	DR. BISHWANATH PARIJA-MP	R.P.DALAI
89	669/2020	KULAMANI DAS-MP	PABITRA KUMAR NAYAK

90	MACA/417/2020 669/2020 WA/344/2020	DR.SUPARNA PATEL-MP	R.DALAI
91	670/2020 MACA/418/2020	MANORANJAN MALLICK-MP	PABITRA KUMAR NAYAK
92	670/2020 WA/345/2020	DR. SNIGDHA PANIGRAHI-MP	R.P.DALAI
93	702/2020 CRLA/559/2014	BIREN MOHARANA-MP	M/S.H.S.MISHRA
94	703/2020 CRLA/32/2020	PRASAN KUMAR PATRA-MP	ASWINI KUMAR DAS
95	704/2020 CRLA/465/2019	PINTU@SUSHANTA KU.MAHANTA-MP	L.BHUYAN
96	705/2020 CRLA/445/2017	RABINDRA SUNA-MP	M/S.U.C.MISHRA
97	6574/2020 WP(C)/13670/2020	NARAYAN PATRA-MP	ARJUNA CH.BEHERA
98	6575/2020 WP(C)/14114/2020	M/S.JRT NKBPL JV-MP	D.K.DAS
99	6576/2020 WP(C)/14114/2020	M/S.JRT NKBPL JV-MP	D.K.DAS
100	6577/2020 WP(C)/16791/2014	BENUDHAR DALAI-MP	M/S.GAJENDRANATH ROUT
101	6579/2020 WP(C)/14115/2020	SARAT KUMAR PARIDA-MP	K.K.BHUYAN
102	6580/2020 WP(C)/28643/2019	MAA SARAL MULTIPURPOSE COOPERATIVE SOCIETY LTD-MP	M/S.S.S.RAO
103	6581/2020 WP(C)/8019/2020	M/S. THE SUNDERGARH DISTRICT CENTRAL CO OPERATIVE BANK LTD.-MP	M/S.S.S.RAO
104	6582/2020 WP(C)/8018/2020	M/S. THE SUNDERGARH DISTRICT CENTRAL CO OPERATIVE BANK LTD.-MP	M/S.S.S.RAO
105	6583/2020 WP(C)/14117/2020	BALABHADRA ROUT-MP	ASHOK PATTANAIAK
106	6584/2020 WP(C)/13888/2020	PADMA CHARAN PANIGRAHI-MP	R.ACHARY
107	6585/2020 WP(C)/14123/2020	LINGARAJ CHOUDHURY-MP	RAJEET ROY
108	6586/2020 WP(C)/14124/2020	SURYA INSTITUTE OF MEDICAL SCIENCE AND RESEARCH CENTRAL MP	PRAMOD KUMAR MOHAPATRA
109	6587/2020 WP(C)/14126/2020	M/S. MAHAVIR MEDICINE STORE-MP	P.K.PARHI
110	6588/2020 WP(C)/14127/2020	DHRUBA CHARAN BEHERA-MP	ASHOK KU SAHOO
111	6589/2020 WP(C)/14128/2020	STATE GOVT.OF ODISHA-MP	ADDL GOVT.ADVOCATE
112	6590/2020 WP(C)/14129/2020	JANMEJAYA PANDA-MP	SANTOSH KUMAR SAMANTARAY
113	6591/2020 WP(C)/14131/2020	NIRANJAN JENA-MP	SAMIR KUMAR MISHRA
114	6592/2020 WP(C)/14132/2020	DEENABANDHU SAHU-MP	S.D.ROUTRAY
115	6593/2020 WP(C)/14134/2020	BASANTIMANI MAJHI-MP	S.D.ROUTRAY
116	6595/2020 WP(C)/14136/2020	NINI MAHARANA-MP	S.D.ROUTRAY
117	6596/2020 WP(C)/14137/2020	RANJIT LIMA-MP	ANUPAM DASH
118	6597/2020 WP(C)/14140/2020	DEBESH MOHAPATRA-MP	LAXMI PRASAD DWIVEDIY
119	6598/2020 WP(C)/14143/2020	PRATAP KUMAR SAMAL-MP	SIBANARAYAN BISWAL
120	6599/2020 WP(C)/14153/2020	CHANDRA SEKHAR DALAI-MP	DEBARAJ MOHANTY

121	6600/2020 WP(C)/14158/2020	TRAILOKYA BIHARI SAHOO-MP	SURYA KANTA PRADHAN
122	6601/2020 WP(C)/14164/2020	NIRAKAR NAIK-MP	SURESH KUMAR JENA
123	6602/2020 WP(C)/27130/2019	PRASANTA BESHRA-MP	M/S.SUKANTA KUMAR DALAI
124	6603/2020 WP(C)/14176/2020	BISWARANJAN JAYASINGH-MP	TAPAS KUMAR ACHARYA
125	6604/2020 WP(C)/14177/2020	ODISHA POWER EMPLOYEES UNION-MP	BIKASH JENA
126	6605/2020 WP(C)/14178/2020	KANHU CHARAN SAHOO-MP	RAMAKANTA SAHOO
127	6606/2020 WP(C)/6353/2020	SANJAY KUMAR BEHURA-MP	M/S.BRUNDABAN ROUT
128	6607/2020 WP(C)/14179/2020	P.K.ORES PVT.LTD-MP	SIDDHESWAR BAUG
129	6608/2020 WP(C)/14180/2020	DASARATHI NAIK FOUNDATION FOR EXCELLENCE-MP	JAYDDEP PAL
130	6609/2020 WP(C)/14184/2020	RABINDRA KUMAR SAHOO-MP	BUDHADEV ROURTRAY
131	6610/2020 WP(C)/14190/2020	AJAY KUMAR SAHOO-MP	S.PATTANAIAK
132	6611/2020 WP(C)/14192/2020	RAJAT KUMAR BISOYI-MP	SATYA NARAYANA MOHAPATRA
133	6612/2020 WP(C)/7676/2020	AJAYA KUMAR SABUT-MP	M/S.SANJIB MOHANTY
134	6613/2020 WP(C)/14196/2020	ABHAYANANDA BIHARI-MP	DAYANIDHI MISHRA
135	6615/2020 WP(C)/14198/2020	M/S MANASA MEDICAL HALL-MP	PRASANNA KUMAR PARHI
136	6616/2020 WP(C)/14199/2020	LAND ACQUISITION COLLECTOR CUTTACK-MP	ADDL.GOV'T ADVOCATE
137	6617/2020 WP(C)/14200/2020	PRAFULLA CHANDRA SAHOO-MP	R.P.KAR
138	6618/2020 WP(C)/14200/2020	PRAFULLA CHANDRA SAHOO-MP	R.P.KAR
139	6619/2020 WP(C)/14201/2020	RAMESH JENA-MP	SATRUGHNA DASH..A
140	6620/2020 WP(C)/14202/2020	SANATAN KUNDU-MP	BIREN SANKAR TRIPATHY
141	6621/2020 WP(C)/14203/2020	SUNIL KUMAR MOHANTY-MP	DEBARAJ MOHANTY
142	6622/2020 WP(C)/23491/2019	SAHADEV SAHOO-MP	M/S.PRAMOD KUMAR NAYAK
143	6623/2020 WP(C)/14206/2020	SIBARAM PANDA-MP	K.K.SWAIN
144	6624/2020 WP(C)/14205/2020	PURNA CHANDRA MAJHI-MP	SURYAKANTA DWIBEDI
145	6625/2020 WP(C)/14209/2020	DR.DEBJANI MANSINGH-MP	AMIT PRASAD BOSE
146	6626/2020 WP(C)/14211/2020	JYOTIRANJAN MOHANTY-MP	NITYANANDA MOHAPATRA
147	6627/2020 WP(C)/14214/2020	DR.BIJAYA SAMAL-MP	AMIT PRASAD BOSE
148	6628/2020 WP(C)/2705/2020	SANGHAMITRA CHOUDHURY-MP	M/S.L.K.MOHANTY
149	6629/2020 WP(C)/14220/2020	M.SUDARSAN RAO-MP	SARAT KU.BEHERA
150	6630/2020 WP(C)/4075/2020	M/S ABHIRAM CARE TAKING AND EXPERT SERVICES,BBSRMP LAL	
151	6631/2020 WP(C)/14222/2020	DEBABRATA NAYAK-MP	G.K.NANDA
152	6632/2020	SATYAJIT MISHRA-MP	G.K.NANDA



153	WP(C)/14225/2020 6633/2020	STATE OF ODISHA-MP	STANDING COUNSEL
154	WP(C)/14012/2020 6634/2020	M/S. MAA CHANDI STONE CRUSHING-MP	SAMEER KUMAR DAS
155	WP(C)/14107/2020 6635/2020	SANTANU PANDA-MP	SUKANTA KUMAR DALAI
156	WP(C)/14239/2020 6636/2020	MANATI NAIK-MP	DEEPALI MOHAPATRA
157	WP(C)/14243/2020 6637/2020	PADMABATI PATI-MP	DEEPALI MAHAPATRA
158	WP(C)/14245/2020 6638/2020	MANASI SAHOO-MP	DEEPALI MAHAPATRA
159	WP(C)/14248/2020 6639/2020	DAMAYANTI MAHANTA-MP	DEEPALI MAHAPATRA
160	WP(C)/14249/2020 6640/2020	SAKUNTALA MAHANTA-MP	DEEPALI MAHAPATRA
161	WP(C)/14251/2020 6641/2020	MANJULATA MAHANTA-MP	DEEPALI MAHAPATRA
162	WP(C)/14253/2020 6642/2020	MITU SETHY-MP	DEEPALI MAHAPATRA
163	WP(C)/14254/2020 6643/2020	HASINI JENA-MP	DEEPALI MAHAPATRA
164	WP(C)/14255/2020 6644/2020	KANAK MANJARI DASH-MP	DEEPALI MAHAPATRA
165	WP(C)/14256/2020 6645/2020	SAROJ DEO-MP	DEEPALI MAHAPATRA
166	WP(C)/14257/2020 6646/2020	TAPASWINI MOHANTY-MP	BISWAJIT PASAYAT
167	WP(C)/14259/2020 6647/2020	SUKANTA DAS-MP	BISWAJIT PASAYAT
168	WP(C)/14260/2020 6648/2020	ASISH KUMAR PRATIHARI-MP	PRAFULLA KUMAR RATH
169	WP(C)/14261/2020 6649/2020	DEVI NIVEDITA-MP	PRAFULLA KUMAR RATH
170	WP(C)/14262/2020 6650/2020	SUNITA SENPATI-MP	PRAFULLA KUMAR RATH
171	WP(C)/14263/2020 6651/2020	SAROJINI SATAPATHY-MP	PRAFULLA KUMAR RATH
172	WP(C)/14264/2020 6652/2020	PRADIP KUMAR SENAPATI-MP	PRAFULLA KUMAR RATH
173	WP(C)/14265/2020 6653/2020	DHANESWAR SAHOO-MP	PRAFULLA KUMAR RATH
174	WP(C)/14266/2020 6654/2020	SIDDHARTH ROY-MP	PRAFULLA KUMAR RATH
175	WP(C)/14267/2020 6655/2020	BISHNU PRASAD PATNAIK-MP	PRAFULLA KUMAR RATH
176	WP(C)/14268/2020 6656/2020	MONALISHA RATHA-MP	PRAFULLA KUMAR RATH
177	WP(C)/14269/2020 6657/2020	ASEENA PRADHAN-MP	PRAFULLA KUMAR RATH
178	WP(C)/14270/2020 6658/2020	PABITRA MOHAN PRADHAN-MP	PRAFULLA KUMAR RATH
179	WP(C)/14271/2020 6659/2020	ASIT KUMAR MOHANTY-MP	PRAFULLA KUMAR RATH
180	WP(C)/14272/2020 6660/2020	SUKANTA KUMAR PAL-MP	PRAFULLA KUMAR RATH
181	WP(C)/14273/2020 6662/2020	REGR.JUDL.SOUMOTU-MP	MR.S.K.PADHI
182	WP(C)/1273/2014 6663/2020	PRASANTA KUMAR PRADHAN-MP	M/S.S.K.SAMAL
183	WP(C)/14275/2020 6664/2020	VINCENT LAKRA-MP	M/S.BUDHADEV ROUTRAY
	WP(C)/14276/2020		

184	510/2020 BLAPL/11064/2019	DEBABRATA MANDAL-MP	
185	513/2020 BLAPL/3716/2020	SIDHESWAR SAHOO-MP	
186	518/2020 BLAPL/871/2020	SANTOSH KUMAR PATI-MP	
187	544/2020 ABLAPL/4469/2020	TRUPATI RANJAN DAS-MP	
188	545/2020 ABLAPL/10526/2019	GUNA MAJHI-MP	
189	546/2020 ABLAPL/3569/2020	JUDHISTIRA BEHERA-MP	
190	547/2020 ABLAPL/4161/2020	BERA NAIK-MP	
191	551/2020 ABLAPL/5253/2020	BASANTI BEHERA-MP	
192	552/2020 ABLAPL/6231/2020	PRATAP CHANDRA PARIDA-MP	
193	553/2020 ABLAPL/86/2018	SANTOSH KUMAR BEHERA-MP	
194	554/2020 ABLAPL/5509/2020	KULAMANI PALTASINGH-MP	
195	6578/2020 WP(C)/627/2016	BIRUPA COLLEGE-MP	
196	6594/2020 WP(C)/7919/2018	RABINDRA KUMAR NAYAK-MP	
197	6614/2020 WP(C)/7438/2020	BENUDHAR NAYAK-MP	
198	6661/2020 WP(C)/11113/2020	M/S.BALASORE ALLOYS LTD-MP	TARUN PATNAIKI